IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 202
(IB)-570/ND/2023
IA-576/2024, Invt. Pett./88/2023

IN THE MATTER OF:
Ask Trusteeship Services Pvt. Ltd. & Ors. ... Applicant/Petitioner

Versus

ATS Heights Pvt. Ltd. ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 14.02.2024

CORAM:
SH. ASHOK KUMAR BHARDWAJ **SH. SUBRATA KUMAR DASH**
HON'BLE MEMBER (J) **HON'BLE MEMBER (T)**

PRESENT:

For the Applicant/ FC	**:** Adv. Arun Kathpalia, Adv. Arunav Guha Roy, Adv. Anushree Poddar, Adv. Diksha Gupta, Adv. Aditya Dhupar
For the Respondent	**:** Adv. Kartik Nayar, Adv. Divyansh Rai
For the Intervener	**:** Adv. Sandeep Chilana, Adv. Abdullah Tanveer, Adv. Snehil Chilana

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-576/2024, Invt. Pett./88/2023: Arguments to continue on 21.02.2024. Let the matter be listed on the top of the board.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)

Ashima